

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP(IB)/123(CHE)/2024
Name of Petitioner : KM Cotton Traders
& Vs
Name of Respondent : EKS Spinners Pvt Ltd
Section : Sec 7 Rule 4 of IBC, 2016

ORDER

Present: Mr. Vedhavel, Ld. Counsel for Petitioner.
Mr. Venkatasivakumar, Ld. PCS for Respondent.

Ld. Counsel for the Petitioner submits that he has been engaged today. He seeks and is granted three days time to file vakalath.

List the Petition for hearing on **29.08.2024**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**